6

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. NO. 107 of 1996 in O.A. NO.2313 of 1995

Dated 9.7.1996

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Dr. H. C. Bansal

. Applicant

-Versus-

Union of India through Secretary, Ministry of Health & Ors.

Respondents

## DRDER (By Circulation)

Shri Justice A. P. Ravani -

No case for review has been made out. Hence, review application is rejected.

( K. Muthukumar )
Member (A)

( A. P. Ravani Chairman

/as/